

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 1993-94, alongwith Audrtded Accounts, under section 24 of the Inland Waterways Authority of India Act, 1985.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 1993-94.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in library. See No. LT. 7523/95]

**Errata to the Detailed Demands of Grants of Ministry of Food Processing Industries for 1995-96.**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGO) : Sir, I beg to lay on the Table a copy of the Errata\* (Hindi and English versions) to the Detailed Demands for Grants of the Ministry of Food Processing Industries for the year 1995-96.

[Placed in Library. See No. LT 7524/95]

13.06 hrs.

**STANDING COMMITTEE ON COMMERCE**

**Twelfth Report**

[English]

SHRI DWARAKA NATH DAS (Karimganj) : Sir, I beg to lay on the Table a copy of the Twelfth Report (Hindi and English versions) of the Department-Related Parliamentary Standing Committee on Commerce, on Demands for Grants (1995-96) of the Department of Commerce (Ministry of Commerce).

13.06½ hrs.

**STANDING COMMITTEE ON HOME AFFAIRS**

**Fifteenth, Sixteenth and Seventeenth Reports**

[English]

PROF. M. KAMSON (Outer Manipur) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Fifteenth, Sixteenth And Seventeenth Reports of the Committee on Home Affairs on the

\* The Detailed Demands for Grants of the Ministry of Food Processing Industries were laid on the Table on the 31st March, 1995.

Demands for Grants (1995-96) of the Ministries of Home Affairs, Personnel, Public Grievances and Pensions and Law, Justice and Company Affairs, respectively.

13.0 hrs.

**STANDING COMMITTEE ON INDUSTRY**

**Fourteenth and Fifteenth Reports**

[English]

SHRI MULLAPPALLY RAMCHANDRAN (Connanore) : Sir, I beg to lay on the Table copies (Hindi and English versions) of the Fourteenth and Fifteenth Reports of the Department-Related Parliamentary Standing Committee on Industry on the Demands for Grants (1995-96) of :

- (1) Ministry of Steel; and
- (2) Ministry of Mines.

13.07 hrs.

**STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS**

**Twenty-second Report**

[English]

KUMARI FRIDA TOPNO (Sundargarh) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-second Report of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1995-96) of the Ministry of Environment and Forests.

13.08 hrs.

**Union Duties of Excise (Distribution) Amendment Bill\***

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1979.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1979."

*The motion was adopted.*

\* Published in Gazette of India, Extra ordinary, Part-II, Section 2 dated 8.5.95.